

ITEM NO.105
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No.108/ALD/2022

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD. |
| UNDER SECTION | 7 IBC |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

-Sd-
(Court Officer)

26th April, 2024

Avaneesh Kumar Singh
(Stenographer)